

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India

Vs

Era Infra Engineering Limited

...

Applicant/Petitioner

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 23.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sunil Malhotra, Mr. Malhotra, Mr. Vivek Kumar Karn,  
Adv. for independent directors in IA 2184 & 2185 of 2019  
Mr. Dinesh Minocha, Advocate IA 5203/20 and 5016/20  
Mr. Anju Jain & Mr. Shashwat Jain, Adv.  
Mr. Upinder Singh, Mr. Ankush Chattopadhyay, Advocates

For Respondent : Mr. Nitin Pandey, Adv in IA 2184

For Axis Bank : Mr. Ritin Rai, Sr. adv. Aditi Mittal, Aditya Narayan Mahajan

For Suraksha ARL: Mr. Anshuman Mohit Chaturvedi, Advocate

For PNB : Mr. Manas Shukla & R.P. Vats, Adv. in IA No. 2497/2019

For Sus. BOD : Mr. Salman Khurshid, Sr. Adv., Ms. Shama Usmani,  
Ms. Aadya Mishra, Apoorv Agarwal, Rishabh Pant Adv.

For the RP : Mr. Abhinav Vasisht, Sr. Adv. along with Ms. Priya Singh,  
Mr. Anugrah Robin Frey, Mr. Ravishankar Krishnan and  
Mr. Chitwan Sharma for RP of Gwalior Bypass Projects Ltd  
Mr. Krishnendu Datta, Mohit Kishore, Udita Singh, Adv.

For CoC of GBPL : Mr. Abhirup Dasgupta, Ishaan Duggal, Bhawana Sharma

For ED : Mr. Zoheb Hossain Adv.

For the ICICI : Mr. Abhishek Anand, Mr. Mohak Sharma, Adv.  
Mr. Manubhav Anand, Adv. in I.A. NO. 1983 of 2019



**ORDER**

List IA2184 & 2185/2020 for hearing on **24.02.2021**.

List CA1983/2019, IA-1304, IA2186, IA4359 & 5203/2020  
along with other pending applications for hearing on **06.04.2021**.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

23.02.2021  
Deepak